

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1577
ANSWERED ON- 02/08/2021

REPRESENTATION RECEIVED FROM AIMTC

1577. SHRI SANJAY RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received any memorandum recently from All India Motor Transport Congress (AIMTC), an apex body of Transporters – (both Cargo and Passenger), which is representing approximately 95 lacs Truckers and approximately 50 lacs bus and tourist operators in the country with their long standing demands;
- (b) if so the details thereof and Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to provide assistance to all transporters for their survival from COVID-19 and lockdown related side effects ?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Yes Sir. The issues raised in the memorandum submitted by All India Motor Transport Congress (AIMTC) have been forwarded to the concerned Ministries for redressal.

(c) Ministry of Road Transport and Highways has issued advisory to all States and Union Territories regarding extension of validity of documents related to Motor Vehicles Act, 1988 and Central Motor Vehicle Rules, 1989. It was advised that in case of Fitness, Permit (all types), Driving License, Registration or any other concerned document(s), whose extension of validity could not or was not likely to be granted due to lock-down and which had expired since 1st Feb, 2020, or would expire by 30th June, 2021, the same may be treated to be valid till 30th September, 2021. Enforcement authorities have been advised to treat such documents valid till 30th September, 2021.
